

**HARYANA VIDHAN SABHA**

**5<sup>th</sup> SESSION**

**BULLETIN NO. 9**

**Tuesday, the 16<sup>th</sup> March, 2021 (2<sup>nd</sup> Sitting)**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 16<sup>th</sup> March, 2021 (2<sup>nd</sup> Sitting) from 2.30 P.M. to 8.51 P.M.)

**I. RAISING THE MATTER OF C.A.G. REPORT.**

As soon as the House assembled, Smt. Kiran Choudhry, a Member from the Indian National Congress Party raised the matter of C.A.G. Report, which was tabled in the House today. She further demanded that C.A.G. Report should be tabled on the day of presentation of the Budget so that the Members can go through the Report before delivering their speech in the House.

The Speaker assured the House to consider in this regard in future.

**II. CALLING ATTENTION NOTICE AND STATEMENT THEREON.**

हरियाणा शहरी विकास प्राधिकरण द्वारा अतिरिक्त कीमत की पुनर्गणना के विषय में हरियाणा के माननीय मुख्यमंत्री के आदेश तथा साथ ही साथ पंजाब तथा हरियाणा उच्च न्यायालय के तीन माननीय न्यायाधीशों (सेवानिवृत्त) की रिपोर्ट के लागू न करने संबंधी

The Speaker informed the House that he had received a Calling Attention Motion No. 20 given notice of by Shri Bharat Bhushan Batra and 6 other M.L.As. (Shri Aftab Ahmed, Smt. Geeta Bhukkal, Shri Jagbir Singh Malik, Shri Varun Chaudhary, Shri Shishpal Singh and Shri Surender Panwar) हरियाणा शहरी विकास प्राधिकरण द्वारा अतिरिक्त कीमत की पुनर्गणना के विषय में हरियाणा के माननीय मुख्यमंत्री के आदेश तथा साथ ही साथ पंजाब तथा हरियाणा उच्च न्यायालय के तीन माननीय न्यायाधीशों (सेवानिवृत्त) की रिपोर्ट के लागू न करने संबंधी and the same has been admitted

The Speaker asked Shri Bharat Bhushan Batra, M.L.A. to read out his notice being a first signatory. He further informed the House that according to the Rule 73 (2) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, four Members can ask their supplementaries on this Calling Attention Motion and the Chief Minister to make a statement thereafter.

Shri Bharat Bhushan Batra, M.L.A. to read out his notice.

The Agriculture and Farmer's Welfare Minister then made a statement.

The Chief Minister also spoke on this matter.

#### **IV. RESUMPTION OF GENERAL DISCUSSION AND REPLY BY THE CHIEF MINISTER ON THE BUDGET ESTIMATES FOR THE YEAR 2021-2022.**

General discussion on the Budget Estimates for the Year 2021-2022 was resumed.

Shri Ghanshyam Saraf, Shri Lakshman Napa, Shri Mohan Lal Badoli, Shri Rajesh Nagar, Shri Harvinder Kalyan, Shri Subhash Sudha, Shri Jagdish Nayar, Smt. Nirmal Rani, Shri Parveen Dagar, Shri Satya Parkash, Shri Parmod Vij, Shri Sudhir Singla, Shri Ishwar Singh, Shri Jogi Ram Sihag and Shri Amarjeet Dhanda, Members from the Treasury Benches, spoke for 10, 07, 04, 06, 07, 09, 08, 05, 08, 07, 07, 06, 14, 12 and 08 minutes respectively.

Shri Subhash Gangoli, Dr. Bishan Lal, Shri Shamsher Singh Gogi, Shri Jaiveer Singh, Shri Mamman Khan, Shri Neeraj Sharma, Smt. Geeta Bhukkal, Mohd. Ilyas, Shri Chiranjeev Rao, Shri Varun Chaudhary, Smt. Shakuntla Khatak and Shri Bhupinder Singh Hooda, Members from the Indian National Congress Party, spoke for 09, 09, 08, 08, 09, 08, 09, 11, 08, 07, 09 and 07 minutes respectively.

Shri Dharam Pal Gonder and Shri Nayan Pal Rawat, Independent Members, spoke for 07 and 05 minutes respectively.

The Chief Minister by way of reply, spoke for 98 minutes.

#### **V. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET FOR THE YEAR 2021-22.**

As per past practice and to save the time of the House, all the demands for grants (Nos.1 to 45) on the order paper were deemed to have been read and moved together. The Members were requested to indicate the demand number on which they wish to raise discussion while speaking.

Shri Bharat Bhushan Batra and Shri Bhupinder Singh Hooda. Members from the Indian National Congress Party spoke for a while respectively.

Demand Nos.1 to 45 were put together and carried.

The Deputy Speaker occupied the Chair from 3.21 P.M. to 5.50 P.M.

The Speaker, with the sense of the House, extended the time of the Sitting of the House as under:-

- (i) At 6.30 P.M. for 1 Hour.
- (ii) At 7.30 P.M. for 30 minutes.
- (iii) At 8.00 P.M. for 30 minutes.
- (iv) At 8.30 P.M. for 20 minutes.
- (v) At 8.50 P.M. for 10 minutes.

The Sabha then adjourned till 10.00 A.M. on Wednesday, the 17<sup>th</sup> March, 2021.

**CHANDIGARH**  
**the 16<sup>th</sup> March, 2021.**

**SECRETARY.**